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Title: The Minister of State of the Ministry of Science and Technology, Minister of State of the Ministry of Earth Sciences, Minister of State in the Prime Minister Office, Minister of State in the Ministry of Personnel, Public Grievances and Pensions, Minister of State in the Department of Atomic Energy and Minister of State in the Department of Space laid a statement regarding status of implementation of the recommendations contained in the 251st Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2013-14), pertaining to the Department of Scientific Industrial Research, Ministry of Science and Technology.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Madam, I am laying this statement in pursuance of Direction No. 73A of the hon. Speaker, Lok Sabha issued *vide* Lok Sabha Bulletin, Part II, dated 1st September, 2004 to inform the esteemed House about the status of implementation of recommendations contained in Two Hundred Fifty First Report on the recommendations made by the Departmentally-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Department on the recommendations contained in 244th Report of the Committee on Demands for Grants (2013-14) of the Department of Scientific and Industrial Research.

माननीय अध्यक्ष: श्री किरीट सोमैया जी, आपका ध्यानाकर्षण बाद में लिया जाएगा।

...(Interruptions)

SHRI KALIKESH N. SINGH DEO (BOLANGIR): Madam, I have given a notice under Rule 13(a).

HON. SPEAKER: Your notice is with me; I will look into it.